

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 1556
TO BE ANSWERED ON 07.12.2021**

National Sports Development Bill

1556. SHRI SUKHBIR SINGH JAUNAPURIA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

a) whether the Government proposes to introduce National Sports Development Bill which mandates bringing all Olympic and Non-Olympic Sports Federations under the ambit of Right to Information; and

b) if so, the details thereof and if not, the reasons therefor?

**ANSWER
THE MINISTER FOR YOUTH AFFAIRS & SPORTS
(SHRI ANURAG SINGH THAKUR)**

(a)& (b) No Sir, the Government does not propose to introduce National Sports Development Bill. However, Govt. Has separately issued instructions whereby all the National Sports Federations (NSFs) receiving grant of Rs.10 lakh or more have been declared as public authorities under the Right to Information Act, 2005.
